

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP 1/2011 in Appeal No. 24/2010

Dated: 11th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M.P. Power Generating Co. Ltd.Appellant(s)
Versus
M.P. Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) Mr. M.G. Ramachandran and
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Ms. Surbhi Sharma

ORDER

The learned counsel for the Respondent-Commission seeks some time to file the reply. The learned counsel for the Commission is directed to file the reply on or before 25th July, 2011 after serving the copy on the other side.

As agreed by the parties post the matter on **29th July, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member
Vs/ss

(Justice M. Karpaga Vinayagam)
Chairperson